

F.No. 01(01)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12.02.2019

ORDER NO. 38 of 2019

Hon'ble President is pleased to partially modify the **roster order no. 32 of 2019 for CESTAT Delhi** to the extent indicated below:-

On 14.2.2019 and 15.2.2019 Hon'ble Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Customs and Excise Division Bench matters.

On these days Single Member matters listed before Hon'ble Ms. Rachna Gupta, Member (J) shall stand adjourned.

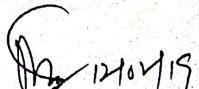
By Order



(Bineesh Kumar K.S)
Registrar

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12/02/19
Dy. Registrar

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West Block-2, R.K. Puram, New Delhi - 66

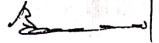
Dated: 12.02.2019

ORDER NO. 39 of 2019

Hon'ble President is pleased to partially modify the **order no. 21 of 2019 for CESTAT Bangalore** to the extent indicated below:-

On 4.3.2019 and 5.3.2019 Hon'ble Shri S.S. Garg, Member (J) and Hon'ble Shri C.J. Mathew, Member (T) will hear Division Bench matters after the larger bench matters are over.

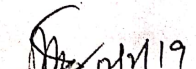
By Order



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Dy. Registrar